

It is proposed that the authorised capital of the undertaking would be Rs. 2 crores, with an issued capital of nearly Rs. 1.6 crores.

(c) At Ennore, Madras State.

Production of Textiles

*189. { **Shri Achar:**
Shri Osman Ali Khan:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government are considering the question of demarcating the spheres of production of textiles between mills and handlooms;

(b) if so, whether they have come to any decision; and

(c) the main conclusions of Government regarding the demarcation?

The Minister of Commerce (Shri Kanungo): (a) There already exists demarcation in the spheres of production of cotton textiles between mills and handlooms. No fresh proposal is under the consideration of Government.

(b) and (c). Do not arise.

अलकोहल का कारखाना

*१६०. श्री अमर सिंह डामर : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार और मध्य प्रदेश सरकार मिल कर रतलाम में एक अलकोहल का कारखाना लगा रही हैं ;

(ख) यदि हां, तो कुल कितनी राशि मंजूर की गई है ; और

(ग) केन्द्रीय सरकार और राज्य सरकार इस में क्रमशः कितनी पूंजी लगेंगी ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) रतलाम में अलकोहल का कारखाना मध्य प्रदेश सरकार लगाने जा रही है ।

(ख) दूसरी पंच वर्षीय योजना में इस प्रायोजना पर राज्य सरकार द्वारा लगभग २२.२४ लाख रु० खर्च करने का अनुमान था ।

(ग) प्रश्न ही नहीं उठता :

South Africa

*191. **Shri Hem Barua:** Will the **Prime Minister** be pleased to state:

(a) whether the attention of Government has been drawn to the fact that the South African Indian Congress has communicated to the U.N. Secretary-General about the "shameless and discriminatory act" of the South African Government in proposing to evict 100,000 African and 40,000 Indians from the Cato Manor area of Durban; and

(b) if so, whether Government propose to press this matter with the U.N.O. for friendly settlement with the South African Government?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir; Government have seen press reports to this effect.

(b) The question of the treatment of people of Indian origin in the Union of South Africa as well as that of Race Conflict are already on the agenda of the U.N. General Assembly. The Indian Delegation will put forward the views of Government on these two questions in due course.

Wages

*192. **Shri Ram Krishan Gupta:** Will the **Minister of Labour and Employment** be pleased to state:

(a) whether Government have studied the principle of no work, no wages; and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). It is a general principle that no wages are payable where no work has been done.